

(ग) अभी तक ऐसे किसी मामले की रिपोर्ट प्राप्त नहीं हुई है।

(घ) क्षारीय मिट्टी के मुधार के लिए और अम्लीय मिट्टी की चूने की आवश्यकता के लिए भारतीय कृषि अनुसंधान परिषद् और राज्य सरकारों के अधीन कई योजनाएँ बनाई गई हैं।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The soil testing laboratories numbering 59, have been set up all over the country in different States. Up to the end of 1968, 1902845 soil samples have been analysed by the established laboratories for making fertiliser recommendations. The number of soil testing laboratories is increasing rapidly. Besides the Central and State Governments, Private Agencies and Fertiliser Corporations are also establishing soil testing laboratories.

There are four mobile soil testing vans at I.A.R.I. (1), Bangalore (1) and Sindri (2) and the Directorate of Extension has plans for 34 more Mobile Soil Testing Vans. The capacity of the established soil testing laboratories and the Mobile Soil Testing Van is 10,000 samples per year while that of those remodelled under the IADP programme is 30,000 samples per year.

(b) Fertilizers are applied to improve the fertility status of the soil. Judicious fertilizer use has not brought to notice so far any such case where soil formation or the soil fertility has been affected.

Prolonged use of some acidic fertilizers, however, brings in slight change in soil reaction but in no case such acidity has reached a level to adversely affect the crop yield. Generally, amendments like basic slag, lime etc. are applied in correcting acid conditions. There is hardly any danger of the soil becoming alkaline as fertilizers like sodium nitrate which bring in such effects are practically not used in the country.

†[] English translation.

(c) Report of no such incidence has been received so far.

(d) There have been many schemes under the ICAR and State Governments for reclamation of alkali soils and lime requirement of acid soils.]

FACILITIES GIVEN TO REPATRIATES FROM BURMA

1519. SHRI THILLAI VILLALAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether Government have taken any steps to provide all facilities including drinking water to the repatriates from Burma in Vyasarpadi in Tamil Nadu; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) and (b) A sum of Rs. 50,000 has been sanctioned to the Government of Tamil Nadu for sinking tube-wells in Vyasarpadi for drinking water supply.

CINEMA STUDIOS

1520. SHRI THILLAI VILLALAN: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether Government propose to build cinema studios in each State for the production of films of its own;

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b) The Central Government has no proposal to build cinema studios in each State for production of films. The Films Division has, however, a proposal to set up a small production unit in Delhi for some training films.

SHIFTING OF THE SECTION OF POSTAL LIFE INSURANCE FROM CALCUTTA TO CUTTACK

1521. SHRI BANKA BEHARY DAS: Will the Minister of INFORMATION AND BROADCASTING AND

COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to shift the section of the Postal Life Insurance for Orissa from Calcutta to Cuttack to restore the pre-1960 position;

(b) if not, the reasons for the same; and

(c) if so, by when it is going to be done?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): (a) No.

(b) There are only 3421 policy accounts for Orissa. The work relating to these does not justify opening of a separate P.L.I. section for Orissa at Cuttack.

(c) Does not arise.

POSTAL LIFE INSURANCE

1522. SHRI BANKA BEHARY DAS: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) the number of policy-holders of Postal Life Insurance in Orissa;

(b) whether Government have received complaints to the effect that servicing of these policies becomes difficult because of existence of the Life Insurance Section in Calcutta; and

(c) whether the Inspectors of the said Department are stationed at Calcutta and are not helpful in extending new policy and assisting in servicing the existing policies?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (PROF. SHER SINGH): (a) 3421 policies.

(b) No.

(c) One of the Inspectors of Postal Life Insurance attached to the Office of the Deputy Director, Postal Life Insurance, Calcutta, works in Orissa

Circle. No complaint has been received from any party regarding procurement of business and servicing of policies under this arrangement. The question of shifting his headquarters to Cuttack will, however, be examined.

MERGER OF G.E.C. WITH A.E.I AND ENGLISH ELECTRIC CO. OF INDIA LTD.

1523. SHRI M. V. BHADRAM: Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware of the proposed merger of G.E.C. of India Ltd., with A.E.I. (India) Ltd., and English Electric Co. of India Ltd.;

(b) if so, whether it is also a fact that a number of employees of these companies will be rendered unemployed as a result of the merger of these companies; and

(c) if the reply to part (b) above be in the affirmative, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (c) The Calcutta High Court sanctioned the scheme for merger of the Associated Electrical Industries India Ltd. with the General Electric Company of India Ltd on 27-2-69, the English Electric Company of India Ltd. is not concerned with the merger. One of the conditions of the High Court order is that the General Electric Company would take all the willing employees of the Associated Electric Industries in their service on the same terms and conditions on which they were employed by the latter.

आकाशवाणी के कर्मचारियों का स्थानान्तरण

1524. श्री महावीर प्रसाद शुक्ल : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि

(क) आकाशवाणी के दिल्ली केन्द्र से 1968 के वर्ष में और 15 जुलाई, 1969 तक कितने व्यक्तियों का अन्य स्थानों के लिए स्थानान्तरण किया गया, और

(ख) उनमें से कितने व्यक्ति ऐसे हैं जो हिन्दी की विशेष योग्यता रखते हैं और क.फी समय से हिन्दी कार्यक्रमों से सम्बद्ध रहे हैं ?